

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 156 OF 2017**

**Dated : 24<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**Aravali Power Company Private Ltd. ... Appellant(s)**

**Vs.**

**Haryana Power Purchase Centre & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Ms. Poorva Saigal

Counsel for the Respondent(s) :

**ORDER**

Note of arguments is permitted to be filed with the Registry.

List the matter for hearing on **17.10.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**